2026:DHC:10310

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010110492020**

\+ O.M.P. (COMM) 258/2020, I.A. 12634/2026 & I.A. 22977/2026

M/S BRIJLAL & SONS .....Petitioner

Through: None.

versus

UOI .....Respondent

Through: None.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 20.11.2026

1. This case is called out in the revised list.

2. None appears on behalf of the Petitioner.

3. It seems that petitioner has lost interest in pursuing the present petition.

4. The present petition is dismissed for want of non-prosecution.

OM PRAKASH SHUKLA, J

NOVEMBER 20, 2026/at

Signature Not Verified
Signed By:ANUBHAV TRIPATHI
Signing Date:21.11.2026 11:58:55